

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 72 (ND)/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

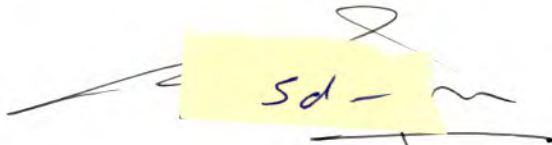
**NAME OF THE COMPANY:** Satish Pawa & Ors. Vs. M/s Divine Infracon Pvt. Ltd. & Ors.


**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. Virender Ganda, Sr. Advocate with Mr. Rakesh Kumar, Ms. Sheely Khanna and Ms. Aastha Trivedi, Advocates		
	For the Respondent (s) :	Dr. U. K. Chaudhary, Sr. Advocate with Mr. Mansumyer Singh and Mr. Himanshu Vij, Advocates		

**ORDER**

Be listed for final arguments and disposal of the main CP as well as all pending CAs on 4<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**